

NOTICE

Please take notice that MA/82/2009 & SA/45/2008 shall be taken up by Hon'ble Mr. Justice Gautam Kumar Choudhary on 18.11.2021 in Court No. 21 at 12:00 Noon.

By Order,

Dated the 17th November, 2021
High Court of Jharkhand, Ranchi

Sd/-
(Sanjeev Kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Thursday The 18th November 2021

COURT NO. 21

SINGLE BENCH (BENCH ID-24883)

AT 12:00 PM

HON'BLE MR. JUSTICE GAUTAM KUMAR CHOUDHARY

Admission

1 MA/82/2009 ORIENTAL INSURANCE COMPANY LTD PRASHANT VIDYARTHY D.K.CHAKRAVERTY
Part Heard. **vs**
SMT.JOSOPHINE JOJO AND ORS
MOTOR VEHICLES ACT, 1988

Hearing U/o 41 rule 11 of C.P.C.

2 SA/45/2008 MD. KUDUS ANSARI BINOD KUMAR
Part Heard. **vs**
ABDUL MIAN AND ORS.